## Setting up of a committee to re-examine NPF

1299. SHRI B. LINGAIAH YADAV: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government propose to set up an expert committee to re-examine the National Policy for Farmers (NPF) amidst growing number of suicides by farmers, if so, the details thereof; and
- (b) whether it is a fact that suicides continue to be reported despite the NPF being in place for the past eight years, if so, the details thereof and the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) There is no such proposal under consideration to set up an expert committee to re-examine the National Policy for Farmers (NPF).

The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). These Reports on suicides upto 2016 are available on its website.

## Compensation to farmers of Kashmir Valley

1300. SHRI NAZIR AHMED LAWAY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has any plan to compensate the farmers/orchardists of Kashmir Valley for the loss they suffered due to clampdown in the State;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) Government, through Central Nodal Agency *i.e.* NAFED is procuring apples from willing apple growers in Jammu and Kashmir at remunerative prices fixed by Designated Price Committees, by making the provisions contained in the extant guidelines of Market Intervention Scheme as a one-time measure.